

Annexure - 3  
Name of the corporate debtor: Tushar Realhome LLP  
Date of commencement of CIRP 27/02/2023  
List of creditors as on: 21/04/2023

List of Secured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted						Amount of claim under verification	Remarks, if any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% voting share in CoC	Amount of contingent claim			Amount of any mutual dues, that may be set-off	Amount of claim not admitted	
1	Bhaha Finance Pvt. Ltd.	14.03.2023	53543499	53543499	Term loan dues	50000000	Nil	Nil	20.93%	Nil	Nil	Nil	Nil	Nil	One of the promoter of the CD has raised objections regarding calculations of claim amount submitted by the claimant vide email dated 20.04.2023 which will be examined after obtaining specific details from him.
2	HFIL Home Finance Ltd	14.03.2023	1437755321	Nil	Term loan dues	1275000000	Nil	Nil	Nil	Nil	Nil	1437755321	Nil	Claim has been lodged for the entire dues of loan utilized for the purpose of two separate Corporate entities incl. CD. As per legal opinion, claim to the extent of liability of dues on the loan disbursed to the CD only can be admitted but the FC not yet provided the same details so far. Now as per orders of Hon'ble NCLT the claim is being collated	

